

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1044  
TO BE ANSWERED ON 08.12.2023**

**FSL LABORATORIES**

**1044. SHRIMATI HARSIMRAT KAUR BADAL**

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that the absence of Forensic Science Laboratories (FSL) is causing delays in POCSO cases in the country and if so, the details of action taken in this regard;
- (b) whether the FSL Madhuban has been asked to follow Supreme Court directions in ensuring that DNA PCR kits are purchased immediately for testing the critical evidence in the cases registered under POCSO;
- (c) if so, the details thereof;
- (d) the number of FSLs in the country, State/ UT-wise and location-wise; and
- (e) the number of DNA PCR testing kits available in stock with FSLs in the country, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

Based on the inputs received from Ministry of Home Affairs and Ministry of Women and Child Development, the reply in respect of (a) to (e) is as under :

(a) Registration of cases against offences and its investigation is a regular process. Forensic examination for all cases including those booked under the POCSO Act are undertaken in all 7 Central Forensic Science Laboratories and 32 State Forensic Science Laboratories.

The Ministry of Home Affairs has taken several steps for strengthening forensic capacities in the country, which includes, inter-alia:

- (i) Setting-up a State-of-the-art DNA Analysis and Research & Development facility at the Central Forensic Sciences Laboratory at Chandigarh.
- (ii) Setting-up a National Cyber Forensic Science Laboratory at the Central Forensic Sciences Laboratory, Hyderabad to investigate important cases of digital fraud / cyber forensics.

(iii) Assistance to States/ Union Territories for strengthening the DNA analysis, Cyber-forensics and related facilities in their forensic laboratories. Projects have been approved for 30 States/ Union Territories at a total cost of about ₹ 250 Crore.

(iv) A Scheme for Modernization of Forensic Capacities has been approved. This will provide assistance to States / Union Territories to develop high quality forensic science facilities for modernization of machinery and equipment, and facilitating availability of trained manpower in these laboratories through expansion of educational facilities for forensic science in the country.

(b) & (c) 'Police' and 'Public Order' are State subjects as per the seventh schedule to the Constitution of India. The Forensic Science Laboratory (FSL), Madhuban comes under the control of the Government of Haryana.

(d) The number of Central Forensic Science Laboratories (CFSLs) in the country is as below.

<b>S. No.</b>	<b>State / UT</b>	<b>Location</b>	<b>No. of CFSLs</b>
1.	Chandigarh	Chandigarh	01
2.	Telangana	Hyderabad	01
3.	West Bengal	Kolkata	01
4.	Madhya Pradesh	Bhopal	01
5.	Assam	Kamrup	01
6.	Maharashtra	Pune	01
7.	New Delhi	New Delhi	01

The State/ UT-wise State Forensic Science Laboratories (SFSLs) is placed at Annexure-I.

(e) The availability of the number of DNA PCR testing kits depends on the cases received and their use. The kits have a shelf life and cannot be stocked in bulk. However, the DNA kits have been made available on GeM portal for ease of procurement.

**Number of State Forensic Science Laboratories (SFSLs) in the country, State/UT-wise and location-wise is as under:**

<b>S. No.</b>	<b>State / UT</b>	<b>Location</b>	<b>No. of SFSLs</b>
1.	Andhra Pradesh	Manglagiri	01
2.	Arunachal Pradesh	Banderdewa	01
3.	Assam	Guwahati	01
4.	Bihar	Patna	01
5.	Chhattisgarh	Raipur	01
6.	Goa	Verna	01
7.	Gujarat	Gandhinagar	01
8.	Haryana	Madhuban, Karnal	01
9.	Himachal Pradesh	Junga	01
10.	Jharkhand	Ranchi	01
11.	Karnataka	Bengaluru	01
12.	Kerala	Thiruvananthapuram	01
13.	Madhya Pradesh	Sagar	01
14.	Maharashtra	Mumbai	01
15.	Manipur	Pangei	01
16.	Meghalaya	Shillong	01
17.	Mizoram	Aizawl	01
18.	Nagaland	Dimapur	01
19.	Odisha	Bhubaneshwar	01
20.	Punjab	Mohali	01
21.	Rajasthan	Jaipur	01
22.	Sikkim	Gangtok	01
23.	Tamil Nadu	Chennai	01
24.	Telangana	Hyderabad	01
25.	Tripura	Agartala	01
26.	Uttar Pradesh	Lucknow	01
27.	Uttarakhand	Dehradun	01
28.	West Bengal	Belgachia, Kolkata	01
29.	A&N Islands	Port Blair	01
30.	Delhi	Rohini	01
31.	J&K	Jammu & Srinagar	01
32.	Puducherry	Kirumampakkam Police Station Campus	01

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